

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CIVIL) Diary No(s). 7785/2026

[Arising out of impugned judgment and order dated 14-03-2023 in WPC No. 9491/2020 passed by the High Court of Delhi at New Delhi]

N SREEDHAR BABU & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 58082/2026 - CONDONATION OF DELAY IN FILING, IA No. 58084/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 58081/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

Diary No(s). 9375/2026 (XIV)

(IA No. 55290/2026 - CONDONATION OF DELAY IN FILING, IA No. 55274/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 55272/2026 - INTERVENTION/IMPLEADMENT, IA No. 55268/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 55285/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 9268/2026 (XIV)

(IA No. 59566/2026 - CONDONATION OF DELAY IN FILING, IA No. 59562/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59571/2026 - INTERVENTION/IMPLEADMENT, IA No. 59570/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 59564/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 4846/2026 (XIV)

(IA No. 61075/2026 - CONDONATION OF DELAY IN FILING, IA No. 61077/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 61078/2026 - INTERVENTION/IMPLEADMENT, IA No. 61076/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 61074/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

ITEM NO. 39

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9321/2026

(IA No. 67370/2026 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 66840/2026 - CONDONATION OF DELAY IN FILING, IA No. 66844/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 67349/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 66842/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 66839/2026 - PERMISSION TO

FILE PETITION (SLP/TP/WP/..))

Date : 27-02-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s): Mr. Kumar Shivam, AOR
Mr. Himanshu Chugh, Adv.
Mr. Jayesh Pandey, Adv.
Mr. Sameer Ranjan, Adv.
Mr. Vedant Pujari, Adv.
Mr. Sanyu Kuntal, Adv.
Mr. Md. Aman Yousuf, Adv.

Mr. Aditya Parolia, Adv.
Mr. Akshay Srivastava, AOR
Mr. Mohammed Imran Ahmed, Adv.
Mr. Suryansh Vashisth, Adv.

Mr. Devansh Srivastava, AOR
Mr. Nitin Goel, Adv.
Mr. Mayank Goel, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. IA No. 55272/2026, IA No. 59571/2026 and IA No. 61078/2026 (applications for impleadment) are allowed. The applicants are ordered to be impleaded in the array of parties.
2. Applications for permission to file Special Leave Petition(s) are allowed.
3. Issue notice on the application(s) for condonation of delay as also on the Special Leave Petitions, returnable on 11.03.2026.
4. The petitioners are directed to furnish details as per order dated 20.01.2026 passed in SLP (Civil) No. 7649/2023 to the learned Amicus Curiae.
5. Meanwhile, no coercive steps shall be taken against the petitioners.

6. Tag with SLP (Civil) No. 7649/2023.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR